

Monitoring of Infrastructure Projects

429. SHRI P. BHATTACHARYA:

SHRI HUSAIN DALWAI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government is monitoring projects especially those belonging to Infrastructure Sector;

(b) if so, how many projects are behind schedule with cost overruns; and

(c) whether any decisions have been taken for their early completion, and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (GENERAL (RETD.) V.K. SINGH): (a) and (b) Government in the Ministry of Statistics and Programme Implementation monitors on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns, on the basis of information provided by the project implementing agencies. As on 01.12.2014, a total of 731 projects were on the monitor of this Ministry. As per latest project implementation schedule, out of 731 central sector projects, 306 projects were behind schedule and of these, 27 projects were with cost overruns.

(c) The major steps undertaken to ensure completion of Central Sector Infrastructure Projects without time and cost overruns include rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Standing Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.

MPLAD funds for construction of toilets

430. SHRI AVINASH PANDE: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the total number of MPs who have diverted MPLAD funds for the construction of toilets in village homes, schools and anganwadis under the Swachh Bharat Mission in 2014; and

(b) the State-wise break-up thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (GENERAL (RETD.) V.K. SINGH): (a) and (b) The implementation of the Members of Parliament Local Area Development Scheme (MPLADS) is governed by the Guidelines on MPLADS. Members of Parliament (MPs) are entitled to recommend works amounting to rupees five crore (Rs. 5 crore) per year. Construction of public toilets is permissible under the Scheme. Individual benefits are not allowed.

The implementation of the Scheme in the field is done at the District-level. Data regarding construction of public toilets including in schools and anganwadis is not maintained centrally by Ministry of Statistics and Programme Implementation.

Fund activities under Saansad Adarsh Gram Yojana

431. SHRI A. VINASH PANDE: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the total amount of MPLAD funds being utilized presently to fund activities under the Saansad Adarsh Gram Yojana; and

(b) the State-wise and Member-wise breakup thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (GENERAL (RETD.) V.K. SINGH): (a) and (b) Members of Parliament Local Area Development Scheme (MPLADS) is for creation of durable community assets. The implementation of the Scheme is governed by the Guidelines on MPLADS. Members of Parliament (MPs) are entitled to recommend works amounting to rupees five crore (Rs. 5 crore) per year. Contribution from MPLADS can be made to the Saansad Adarsh Gram Yojana (SAGY) for the works that are eligible for implementation under the Guidelines on MPLADS.

The implementation of MPLADS in the field is done at the District-level. Data regarding amount of MPLADS funds being utilized to fund activities under the SAGY is not maintained centrally by Ministry of Statistics and Programme Implementation.

Funding for smart city project

432. SHRI T. RATHINAVEL : Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has decided that public private partnership was the only funding model for the 100 Smart Cities Programme;